

## CROITRE INDUSTRIES LIMITED

**Registered Office:** 8-2-87/89, 401, Srinivasa Plaza, Opp. Smiline Dental Hospital, Srinagar Colony Main Road, Punjagutta, Hyderabad - 500 082, Andhra Pradesh.

**Ph No.:** 91 40 2373 6047; **Fax No.:** 91 40 2373 6047.

**E-mail id:** [investors@croitremines.com](mailto:investors@croitremines.com).

The details, subsequently to the completion of the Open Offer made vide Public Announcement (PA) dated, Monday, February 21, 2011 and the Letter of Offer dated March 28, 2011 sent to the shareholders of Croitre Industries Limited (Target Company) under Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto [SEBI (SAST) Regulations], issued by Birla Capital and Financial Services Limited as Manager to the Open Offer on behalf of Mr. Kalakuntla Sudheer Rao, Mr. Saraswatula Siva Rama Krishna Mohan Babu, Mr. Pasupulati Pavan Kumar (Acquirers) to acquire 12, 61,278 (Twelve Lakhs Sixty One Thousand Two Hundred and Seventy Eight Only) fully Paid-up Equity Shares of INR 10.00 (Indian Rupees Ten Only) each, representing in aggregate up to 20.00% of the paid-up and voting Equity Share Capital, at an Offer Price of INR 0.25 (Indian Paise Twenty-Five only) per fully paid-up Equity Shares, payable in cash, are as under:

1. Name of the Target Company : Croitre Industries Limited
2. Name of the Acquirer : Mr. Kalakuntla Sudheer Rao  
Mr. Saraswatula Siva Rama Krishna Mohan Babu  
Mr. Pasupulati Pavan Kumar
3. Name of the Manager to the Offer : Birla Capital and Financial Services Limited
4. Name of the Registrar to the Offer, if any : Bigshare Services Private Limited
5. Date of opening of the Offer : April 15, 2011
6. Date of closing of the Offer : May 05, 2011
7. Details of Acquisition

Sr. no.	Particulars	Proposed in the Offer Document		Actuals	
1.	Offer Price	INR 0.25 Paise per Share		INR 0.25 Paise per Share	
2.	Shareholding of Acquirer (No. & % of the voting Capital) before MOU/P.A.	NIL		NIL	
3.	Shares acquired under Share Purchase Agreement (No. & % of the voting Capital)	44,14,500 (70%)		44,14,500 (70%)	
4.	Shares acquired in the Open Offer (No. & %)	12,61,278 (20%)		NIL	
5.	Size of Open Offer (No. of shares multiplied by offer price per price)	Rs. 3,15,319.50		NIL	
6.	Shares acquired after P.A. but before 7 working days prior to closure date, if any (No. & % of the voting Capital)	NIL		NIL	
7.	Post Offer Shareholding of Acquirer (No. & % of the voting Capital) (2+3+4+6)	56,75,778 (90%)		44,14,500 (70%)	
8.	Pre & Post Offer Shareholding of Public (No & % of the voting Capital) other than the Acquirers	Pre Offer	Post Offer	Pre Offer	Post Offer
17,01,300 (26.98%)		6,30,612* (10%)	17,01,300 (26.98%)	18,91,890* (30%)	

\* 1,90,590 Equity Shares of Mr. Gokaraju Venkata Kanaka Ranga Raju, (Promoter of the Target Company) representing 3.02% of the paid up capital of the Target Company has been included in Public holding after the Open Offer as he is no more the Promoter of the Target Company.

8. Status of Escrow Account, whether released or not : Not Released
9. Payment of Interest, if any to the Shareholders along with the details thereof : Not Applicable
10. Status of Investor Complaints received, if any. : NIL

**This Post Offer Public Announcement will also be available on the SEBI's website, i.e. [www.sebi.gov.in](http://www.sebi.gov.in)**

The Acquirers accept responsibility for the information contained in this Post Offer Public Announcement and also accept responsibility for the obligations of Acquirers as laid down in the SEBI (SAST) Regulations and subsequent amendments thereof.

**Issued on behalf of the Acquirers by the Manager of the Offer:**

### BIRLA CAPITAL AND FINANCIAL SERVICES LIMITED

Dalamal House, 1st Floor, J B Marg, Nariman Point, MUMBAI - 400 021

Tel: 91 22 6616 8400 / 8428, Fax: 91 22 2204 7835

E-mail: [vijay@birlacaps.com](mailto:vijay@birlacaps.com)

Contact Person: Mr. Vijay Sharma

SEBI Registration No.: INM000011567



Place : Mumbai

Date : May 10, 2011